

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 615 of 2020

IN THE MATTER OF:

P. M. Cold Storage Pvt. Ltd.

...Appellant

Versus

**Goouksheer Farm Fresh Pvt. Ltd.
Through Resolution Professional
Mr. Sanjeev Jhunhunwala & Anr.**

...Respondents

Present:

**For Appellant: Mr. Kumar Anurag Singh and Mr. Nishant Piyush,
Advocates.**

For Respondents:

ORDER
(Through Virtual Mode)

27.07.2020: Issue notice upon Respondents. Appellant to provide mobile Nos./*e-mail* address of the Respondents. Notice be issued through *e-mail* or any other available mode. Requisites along with process fee be filed within three days.

Post the appeal 'for admission (after notice)' on **1st September, 2020**.

Any further action taken during the Liquidation Proceeding shall be subject to the outcome of this appeal.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

am/gc